

Notification No.101 / 2022

STANDING INSTRUCTIONS – PARTIAL MODIFICATIONS

The following partial modifications are made in the Standing Instructions in the Principal Seat at Madras **with effect from 25-04-2022**

Principal Seat at Madras

The urgent matters pertaining to the Court presided over by Hon'ble Mr.Justice M.S.Ramesh be placed before the Court presided over by Hon'ble Mr. Justice Mohammed Shaffiq and Vice Versa.

// BY ORDER OF THE HON'BLE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 21-04-2022

(M.N.SENTHIL KUMAR)
REGISTRAR (JUDICIAL)